

(d) whether it is a fact that many of the projects are not completed due to shortage of project managers of disasters; and

(e) if so, what steps Government is taking to address this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The following are the major disasters that occurred during the year 2014 in India :

(i) Jammu and Kashmir Flood (3rd September, 2014), and

(ii) Cyclone "Hud-Hud" (12th October, 2014).

(b) NDMA coordinated the matters regarding rescue/relief efforts, maintaining close liaison with the State and district authorities for monitoring the situation and dispatch of necessary material/equipment in the disaster affected areas.

(c) to (e) Disaster Management and Rehabilitation in the aftermath of the Disaster are State subjects. State Governments prepare and execute rehabilitation projects under State plans in accordance to their existing land policy. Government of India does not maintain State specific records of implementation of these projects centrally.

Strength of IPS Officers in Tamil Nadu

869. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total sanctioned strength of the Indian Police Service Officers in Tamil Nadu and the total number of vacancies;

(b) the steps being taken by Government to fill the vacancies in the IPS posts in Tamil Nadu; and

(c) the steps being taken by Government to recognize and award those officers who have demonstrated exceptional performance in carrying out their duties?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) As on 01.01.2016, total 223 IPS Officers are in position against sanctioned strength of 263.

(b) To fill up the vacancies of IPS Officers, the batch-size of IPS (direct recruit) has been increased from 88 to 103 from CSE, 2005, to 130 from CSE, 2008 and to 150 from CSE, 2009. Besides above, the process of appointments to the Indian Police Service by promotion from State Police Service has been accelerated.

(c) Following types of medals are awarded to the Police Officers of States/UTs for their exceptional performance in carrying out their duties: (i) President's Police Medal for Gallantry; (ii) Police Medal for Gallantry; (iii) President's Police Medal for Distinguished Services; (iv) Police Medal for Meritorious Service; (v) Prime Minister's Police Medal for Life Saving; (vi) Police (Antrik Suraksha Sewa) Padak; (vii) Police (Special Duty) Medal; and (viii) Parakram Padak.

Provisions of FCRA, 2010

870. SHRIMATI RANEE NARAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the main provisions of the Foreign Contribution Regulation Act (FCRA), 2010;
- (b) the names of the NGOs who are currently in the prior permission category; and
- (c) whether any amendment is being proposed under Section 9 of the Foreign Contribution (Regulation) Rules, 2011 to deal with application for obtaining registration or prior permission to receive foreign funds?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The Foreign Contribution (Regulation) Act, 2010 seeks to regulate the acceptance and utilization of foreign contribution or foreign hospitality by certain individuals or associations or companies and to prohibit acceptance and utilization of foreign contribution or foreign hospitality for any activities detrimental to the national interest and for matters connected therewith or incidental thereto.

(b) The list is under updation. Details are given in the Statement (*See below*).

(c) No Sir.

Statement

The details showing calculation of associations placed under prior permission category

Sl. No.	Date of notification	No. of Associations	Page Reference
1.	26.10.2005	8,673	
2.	23.07.2015	01	
3.	12.09.2016	01	
TOTAL		8,675	